

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 4068
ANSWERED ON 19.12.2024

DRINKING WATER AND SANITATION FACILITIES

†4068. SHRI BALWANT BASWANT WANKHADE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has set a target of providing drinking water and sanitation facilities in all schools of the country by the end of March, 2025;
- (b) if so, the details thereof along with the targets achieved in this regard and if not, the reasons therefor, State-wise;
- (c) the number of schools without the facility of drinking water and sanitation, State-wise;
- (d) whether the Government has any plan to set new target in this regard and if so, the details thereof;
- (e) whether the Union Government has received any proposals from the States in this regard during 2024-25 and if so, the details thereof; and
- (f) the number of proposals approved and financial assistance provided for the said purpose, State-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (d) Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, through functional tap water connection i.e. at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis.

Department of School Education and Literacy, Ministry of Education, Government of India implements a Centrally Sponsored programme, Samagra Shiksha Scheme to support creation of infrastructure and basic facilities including Drinking Water and Sanitation facilities for students in Government Schools.

Ministry of Education has informed that based on their requirements and priorities, at the beginning of every year, States/ UTs prepare their Annual Work Plan and Budget (AWP & B) in accordance with the guidelines issued by the Ministry of Education. These plans are then

appraised/ approved by Project Approval Board (PAB) in consultation with States/ UTs as per the programmatic and financial norms of the Scheme and availability of budgetary resources. The State/ UT-wise details of schools with and without drinking water & toilet facilities are at **Annex - I**.

(e) & (f) As stated above, States prepare and submit their proposals for consideration of the PAB in Ministry of Education. As informed by Ministry of Education, the State/UT wise details of Drinking water and Sanitation facilities approved during 2024-25 along with financials are at **Annex-II**.

Annex referred to in Lok Sabha Unstarred Question No. 4068 for reply on 19.12.2024

Government Schools with and without Drinking Water & Toilet Facilities

S. No.	State/UTs	Total Govt. Schools	Drinking Water		Toilet	
			With	Without	With	Without
1.	A&N Islands	342	342	-	342	-
2.	Andhra Pradesh	45,137	45,107	30	44,318	819
3.	Arunachal Pradesh	2,985	2,353	632	2,891	94
4.	Assam	45,490	44,266	1,224	44,864	626
5.	Bihar	75,558	75,355	203	75,299	259
6.	Chandigarh	123	123	-	123	-
7.	Chhattisgarh	48,743	48,731	12	48,523	220
8.	DNH & DD	388	388	-	388	-
9.	Delhi	2,762	2,762	-	2,762	-
10.	Goa	814	814	-	814	-
11.	Gujarat	34,699	34,687	12	34,594	105
12.	Haryana	14,562	14,508	54	14,377	185
13.	Himachal Pradesh	15,380	15,376	4	15,306	74
14.	Jammu & Kashmir	23,173	22,439	734	22,106	1,067
15.	Jharkhand	35,840	35,144	696	35,620	220
16.	Karnataka	49,679	49,477	202	49,375	304
17.	Kerala	5,010	4,989	21	5,003	7
18.	Ladakh	838	834	4	833	5
19.	Lakshadweep	38	38	-	38	-
20.	Madhya Pradesh	92,695	91,264	1,431	92,075	620
21.	Maharashtra	65,639	65,091	548	64,581	1,058
22.	Manipur	2,889	2,865	24	2,768	121
23.	Meghalaya	7,783	3,908	3,875	7,317	466
24.	Mizoram	2,563	2,296	267	2,482	81
25.	Nagaland	1,960	1,178	782	1,809	151
26.	Odisha	49,072	48,520	552	48,476	596
27.	Puducherry	422	422	-	422	-
28.	Punjab	19,259	19,257	2	19,229	30
29.	Rajasthan	68,948	66,957	1,991	67,731	1,217
30.	Sikkim	864	858	6	864	-
31.	Tamil Nadu	37,636	37,636	-	37,636	-
32.	Telangana	30,023	28,164	1,859	27,899	2,124
33.	Tripura	4,262	3,523	739	4,125	137
34.	Uttar Pradesh	1,37,024	135,867	1,157	1,35,887	1,137
35.	Uttarakhand	16,484	15,858	626	16,225	259
36.	West Bengal	83,302	83,000	302	83,284	18
	India	10,22,386	10,04,397	17,989	10,10,386	12,000

Source: UDISE+ 2021-22

Annex-II

Annex referred to in Lok Sabha Unstarred Question No. 4068 for reply on 19.12.2024

Drinking Water and Sanitation Facilities (elementary + Secondary + Sr Sec) approved during 2024-2025
Financial in lakhs

S. No.	State/UTs	Drinking Water		Boys Toilets		Girls Toilets	
		Sanctions	Financial Approved	Sanctions	Financial Approved	Sanctions	Financial Approved
1	Arunachal Pradesh	0	0.00	58	232.00	83	332.00
2	Assam	1,103	1103.00	687	2061.00	608	1933.44
3	Bihar	282	282.00	2,754	6548.43	3,174	7985.32
4	Chhattisgarh	30	45.00	311	562.91	142	257.02
5	Gujarat	0	0.00	252	667.80	217	703.08
6	Himachal Pradesh	0	0.00	28	42.00	16	24.00
7	J & K	0	0.00	220	598.20	159	278.96
8	Jharkhand	158	132.33	208	601.32	127	379.73
9	Karnataka	3	6.30	0	0.00	0	0.00
10	Kerala	9	4.05	143	286.00	177	389.40
11	Ladakh	6	10.65	18	47.51	18	37.98
12	Madhya Pradesh	55	137.50	809	2328.32	876	2635.16
13	Maharashtra	0	0.00	650	3575.00	366	2013.00
14	Manipur	108	432.00	75	375.00	89	445.00
15	Odisha	10	10.00	1,489	7281.21	724	3540.36
16	Punjab	0	0.00	163	270.58	186	295.74
17	Rajasthan	524	2944.88	68	252.96	357	1328.04
18	Sikkim	2	5.20	44	143.50	46	154.94
19	Tamil Nadu	0	0.00	692	2768.00	846	3553.20
20	Tripura	0	0.00	18	90.00	25	125.00
21	Uttar Pradesh	82	134.85	97	248.50	6	18.60
22	Uttarakhand	0	0.00	28	131.60	126	386.20
23	West Bengal	0	0.00	99	256.41	0	0.00
Total		2,372	52,47.76	8,911	293,68.25	8,368	268,16.17

Source: - Prabandh Portal, Ministry of Education